

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

free copies of order
dt. 30.9.02 issued to
counsel for both sides
and to all respondents

AM
S.C.J. 31/10/02

DS
31/10/02

for hearing
as a
Part-heard matter.

DS
23/10/02

Bench

For hearing
as a
Part-heard matter

DS
30/10/02

Bench

Send copies of this order to the Respondents and free copies of this order be handed over to the learned Counsel for the Applicant and the Senior Standing Counsel appearing for the Union of India.

J. Subrahmanya
Member (Judicial)

Order dated 25.10.2002.

At the instance of the Ld. counsel for the applicant and as agreed by the counsel for the respondent, the matter is adjourned to 31.10.2002.

J. Subrahmanya
Vice Chairman

J. Subrahmanya
Member (J.)

ORDER DATED 31-10-2002.

Seeking temporary status and regularisation in service, the Applicant has filed this O.A. u/s.19 of the Administrative Tribunals Act, 1985. While working as Sweeper in the Telephone Bhawan, at Sambalpur the Applicant sought the and following reliefs. In course of hearing today, it has been reported by the Advocate for the Applicant (Shri T.K. Praharaj) that by an order dated 28-11-01 temporary status has been given to the applicant w.e.f. 1.4.1999. It has also been

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11/11/02

DB
11/11/02
S.O (S)

Pointed out by the Advocate for the Applicant that by an order dated 20th November, 2001 (basing on the letter No. EST/7-99/2000 dated 6-9-2001 of the CGMT, Orissa, Bhubaneswar) the services of the applicant has already been asked to be regularised. However, it has been pointed out by the learned SSC Mr. Bose that the services of the Applicant have been regularised w.e.f. 6-9-2001 and the arrears of the applicant have already been released to her (Applicant) on 12-6-2002.

On the face of the aforesaid submissions, disclosed at the hearing of this case, there remains no further issues and, in the said premises, this OA is disposed of. No costs.

Send copies of this order to all the parties and free copies of this order be given to learned counsel for both sides.

lnh
Vice-Chairman/1/t
Chand
31-10-2002
Member (Judicial)